793 Finance

[ RAJYA SABHA ]

Bill, 1958

704

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be returned."

The motion was adopted.

day, April 29, 1958, as the time before which > a Member may withdraw his candidature for the Public Accounts Committee.

The House stands adjourned till 11 A.M. tomorrow.

ANNOUNCEMENT RE ELECTIONS TO PUBLIC ACCOUNTS COMMITTEE

MR. DEPUTY CHAIRMAN: The Chairman has fixed 3 P.M. on Tues-

The House then adjourned at one minute past five of the clock till eleven of the clock on Tuesday, the 29th April 1958.